

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
Tis Hazari Courts

ORDER

On attaining the age of superannuation Ms. Meena Arora W/o Sh. Yogesh Arora, Judicial Assistant, (E.C. No. - 50011/70395048) shall retire from Government Service with effect from 30/09/2024 (Afternoon).

(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 56035-56065 Admn. II/PF/Ret./2024

Delhi, Dated the 6 SEP 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South-West District, Dwarka Courts, New Delhi.
- 3 The Accounts Officer/Asst. Accounts Officer, Accounts Branch, South-West District, Dwarka Courts with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South-West District, Dwarka Courts, New Delhi.
- 6 The Sr. A.O. (J)/A.O. (Judicial)/Branch Incharge:- Vigilance & Litigation Branch, District Central & South-West, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion- JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South-West District, Dwarka Courts, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Promotion Cell, Tis Hazari Courts, Delhi.
- 11 Layers Seat, Tis Hazari Courts, Delhi.
- 12 Dealing Official:- General Banch, Central District, THC, Delhi.
- 13 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
- 14 Dealing Official, Pension Cell, South-West District, Dwarka Courts, New Delhi.
- 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
- 16 Ms. Meena Arora W/o Sh. Yogesh Arora, Judicial Assistant/Reader in the court of Ms. Priya Janghu, Ld. JMFC, Digital Traffic Court, Dwarka Courts, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

Administrative Officer ( ), (Admn.II)  
O/o Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi.